

(d) The production of pulses has increased from 83.50 lakh tonnes in 1966-67 to 151.12 lakh tonnes in 2007-08.

(e) Government of India is implementing various schemes to encourage cultivation of pulses as given below:

1. Integrated Scheme of Oilseeds, Pulses, Oil Palm and Maize (ISOPOM) in 14 major pulses growing State.
2. National Food Security Mission-Pulses launched in 2007-08 being implemented in 171 identified district of 14 major pulses growing States with objective to enhance production of pulses by 20.00 lakh tonnes by the 11th Five Year Plan.
3. Macro Management of Agriculture (MMA) Scheme which provides assistance to the States not covered under ISOPOM.
4. Rashtriya Krishi Vikas Yojana (RKVY) under which States can undertake Pulse Development Programme.

New farming practice in Tamil Nadu

10. SHRI GIREESH KUMAR SANGHI: Will the Minister of AGRICULTURE be pleased to state:

(a) whether a new farming practice has been developed in Tamil Nadu to increase the productivity of land, water and other farm inputs in cultivation of Rice Crops;

(b) if so, has this practice incorporated some innovative features over the conventional way of flooded rice cultivation; and

(c) whether the existing problems like water-scarcity, high energy usage and environmental degradation would adequately be taken care of and thus crop yield is substantially increased?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI KANTILAL BHURIA):

(a) to (c) The System of Rice Intensification (SRI) technique has received considerable attention globally including Tamil Nadu due to its potential for yield improvement and water saving. The main features of this system include transplanting of young seedlings singly in a square pattern with wide spacing; using more of organic fertilizers; and keeping the paddy soil moist with intermittent drying and wetting during the vegetative growth phase. SRI causes better plant growth and development and economizes upon the use of seed, irrigation water, labour, plant protection chemicals and fertilizers and hence increases the productivity of land, water capital and labour significantly over conventional flooded rice cultivation.

Subsidies to agriculture sector

11. SHRI OM PRAKASH MATHUR: Will the Minister of AGRICULTURE be pleased to state:

(a) the details of various kind of subsidies being provided by Government to the agricultural sector;

(b) the amount allocated for this purpose during last three years and the current year; till-date, State-wise;

(c) whether Government has made any assessment regarding grant of subsidy to the farmers on the basis of the size of their land holding;

- (d) if so, the details thereof;
- (e) whether Government proposes to rationalize subsidies in the agricultural sector; and
- (f) if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI KANTILAL BHURIA):

(a) and (b) The various kinds of subsidies being provided by the Central Government to the Agricultural Sector include subsidies on Fertilizers, Seeds, Micro Irrigation System, Machinery, Premium on crop insurance etc. The Government also provides financial incentive/grants/concession under various on-going Central Sector/ Centrally Sponsored Schemes namely National Food Security Mission (NFSM), Rastriya Krishi Vikas Yojana (RKVY), Macro Management, National Horticulture Mission, Technology Mission for Horticulture for the North Eastern States, etc. The allocations/releases to State Governments/UTs under these important programmes are given in the Statement-I to V (See below). Fertilizer subsidy is provided to the Manufacturers/Importers, the benefit of which goes to the farmers through the notified selling prices fixed by the Government. The year wise amount of fertilizer subsidy disbursed/due is given below:

(Rs. Crore)	
Years	Total subsidy disbursed/due
2005-06	18299
2006-07	25952
2007-08	40338
2008-09*	113309

* Estimated

(c) to (f) In many programmes/ schemes, the subsidy is restricted to the size of land holding with a view to benefit the small and marginal farmers. The subsidies provided under various programmes/ schemes have been rationalized and are available to the farmers based on the actual usage/ approved ceiling to incentivise them to use various inputs for increasing their productivity and production.

Statement-I

State-wise Allocation and Release of Funds under RKVY during 2007-08 and 2008-09

(Rs. Crores)					
Sl.No.	Name of the State	2007-08	2008-09 (as on 31st Jan, 09)		
		Allocation	Release	Allocation	Release
1	2	3	4	5	6
1	Andhra Pradesh	93.13	61.08	316.57	297.17
2	Arunachal Pradesh#	2.85	1.90	6.88	
3	Assam*	23.77	0.00	142.62	72.81
4	Bihar	64.02	57.77	148.54	148.54
5	Chhattisgarh	60.54	52.96	116.48	59.94
6	Goa#	2.29	1.70	6.91	

1	2	3	4	5	6
7	Gujarat	53.71	49.81	243.39	243.39
8	Haryana	23.12	21.52	74.00	39.5
9	Himachal Pradesh	17.39	16.17	15.11	15.11
10	Jammu & Kashmir* #	6.85	0.00	16.17	1.20 **
11	Jharkhand	61.66	55.68	58.62	10.46
12	Karnataka	171.97	154.30	316.57	314.14
13	Kerala	61.41	55.40	60.11	30.06
14	Madhya Pradesh	110.01	101.62	146.05	60.03
15	Maharashtra	142.20	128.20	269.63	24.20
16	Manipur* #	1.35	0.00	4.14	0.90 **
17	Meghalaya	7.00	6.37	13.53	6.77
18	Mizoram* #	1.05	0.00	4.29	0.80 **
19	Nagaland	9.45	3.19	13.89	0.99
20	Orissa	46.59	39.30	115.44	47.73
21	Punjab	39.85	36.05	87.52	43.76
22	Rajasthan	71.68	55.76	233.75	116.88
23	Sikkim	2.77	2.77	11.37	5.68
24	Tamil Nadu	188.21	153.60	140.38	70.19
25	Tripura	4.69	4.16	34.02	16.08
26	Uttar Pradesh	116.15	103.90	316.57	158.29
27	Uttarakhand	30.54	28.25	20.60	
28	West Bengal	60.87	54.93	147.38	76.01
Total States		1475.12	1246.39	3080.53	1860.63
UTs					
1	A & N Islands	9.52	0.00	6.43	0.41
2	Chandigarh	0.22	0.00	2.2	0.14
3	D & N Haveli #	0.25	0.00	0.61	0.00
4	Daman & Diu			1.42	0.26
5	Delhi #	0.56	0.10	1.83	0.00
6	Lakshadweep	0.92	0.00	12.08	1.13
7	Pondicherry*	3.13	0.40	6.67	0.00
Total UTs		14.58	0.50	31.24	1.94
District Agricultural Plan		10.30		53.90	
NIRD, ISEC, EG					1.00
Contingency					0.20
Grand TOTAL		1500.00	1246.89	3165.67	1863.77

* These States were ineligible for accessing funds under RKVY during 2007-08.

These States/UTs are ineligible for accessing funds under RKVY during 2008-09.

** Funds have been released for preparation of DAPs @ Rs.10 lakh per district.

Statement-II

State-wise Allocation and Release of funds under NFSM during 2008-09 as on 10.2.2009 (Rs. in Crore)

State	Rice		Wheat		Pulses		Publicity		Other	Total	Total Expenditure at central level	allocation	amount released
	Allocation	Release	Allocation	Release	Allocation	Release	Allocation	Release	Allocation	Release			
1	2	3	4	5	6	7	8	9	10	11	12	13	
Andhra Pradesh	36.69	20.16	0.00	0.00	68.34	23.00	1.00	1.00	0.00	0.00	106.03	44.16	
Assam	32.43	15.45	0.00	0.00	0.00	0.00	0.20	0.20	0.00	0.00	32.63	15.65	
Bihar	39.28	18.77	40.87	9.12	29.46	16.24	0.00	0.00	0.00	0.00	109.61	44.13	
Chhattisgarh	35.30	22.69	0.00	0.00	52.22	32.96	0.00	0.00	0.00	0.00	87.52	55.66	
Gujarat	4.45	2.76	9.48	2.43	7.21	3.04	0.41	0.10	0.00	0.00	21.55	8.33	
Haryana	0.00	0.00	25.53	3.33	1.68	0.75	0.00	0.00	0.00	0.00	27.21	4.08	
Jharkhand	12.77	9.50	0.00	0.00	0.00	0.00	0.30	0.30	0.00	0.00	13.07	9.80	
Karnataka	19.39	15.36	0.00	0.00	15.92	9.55	0.50	0.50	0.00	0.00	35.81	25.41	
Kerala	1.89	1.51	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	1.89	1.51	
Madhya Pradesh	20.89	14.16	42.85	26.18	50.83	24.05	0.00	0.00	0.00	0.00	114.58	64.38	
Maharashtra	15.06	12.16	19.51	9.99	42.78	24.91	1.53	1.25	0.00	0.00	78.88	48.31	
Orissa	40.02	30.60	0.00	0.00	28.93	19.99	0.81	0.70	0.00	0.00	69.76	51.29	

1	2	3	4	5	6	7	8	9	10	11	12	13
Punjab	0.00	0.00	41.09	24.62	4.10	1.78	0.00	0.00	0.00	0.00	45.19	26.40
Rajasthan	0.00	0.00	28.05	8.41	12.53	3.56	1.48	0.75	0.00	0.00	42.06	12.71
Tamil Nadu	41.18	23.54	0.00	0.00	6.14	2.02	0.50	0.50	0.00	0.00	47.82	26.05
Uttar Pradesh	33.74	44.89	120.07	76.33	38.43	20.70	0.00	0.00	0.00	0.00	192.24	141.92
West Bengal	49.02	32.32	5.69	1.60	15.69	9.89	0.00	0.00	0.00	0.00	70.39	43.81
TOTAL	382.11	263.88	333.14	162.02	374.27	192.42	6.73	5.30	0.00	0.00	1096.24	623.62
IIPR, Kanpur	0.00	0.00	0.00	0.00	3.40	3.15	0.00	0.00	0.00	0.00	3.40	3.15
ICRISAT	0.00	0.00	0.00	0.00	1.61	0.47	0.00	0.00	0.00	0.00	1.61	0.47
	0.00	0.00	0.00	0.00	2.38	1.00	0.00	0.00	0.00	0.00	2.38	1.00
NSC-seed	0.00	0.00	7.12	0.03	0.00	0.00	0.00	0.00	0.00	0.00	7.12	0.03
Minikit												
SFCI-Seed	0.00	0.00	6.52	0.31	0.00	0.00	0.00	0.00	0.00	0.00	6.52	0.31
Minikit												
S.S.Cs-Seed	0.00	0.00	0.16	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.16	0.00
Minikit												
SFCI for	0.00	0.00	0.00	0.00	20.78	10.00	0.00	0.00	0.00	0.00	20.78	10.00
Pulses seed												
Production												
Publicity at	0.00	0.00	0.00	0.00	0.00	0.00	20.00	20.00	0.00	0.00	20.00	20.00
central level												
Other	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	5.84	0.82	5.84	0.82
Expenditure												
at Central level												
GRAND TOTAL	382.11	263.88	346.94	162.36	402.44	207.05	26.73	25.30	5.84	0.82	1164.05	659.40

NFSM- Release of funds and amount spent by the State during 2007-08

Total allocation under NFSM during 2007-08: Rs. 398.75 Crore

Release during 2007-08: Rs. 398.73 Crore

(Rs. in Crores)

State	Rice			Wheat			Pulses			Publicity			Grand Total		
	Amount	Amount	unspent	Amount	Amount	unspent	Amount	Amount	unspent	Amount	Amount	unspent	Amount	Amount	unspent
	Released	Utilized	Balance	Released	utilized	Balance	Released	utilized	Balance	Released	utilized	Balance	Released	Utilized	Balance
1	2	3	4	5	6	7	8	9	10	11	12	13	14	15	16
Andhra Pradesh	15.75	6.55	9.20	00.00	00.00	00.00	28.11	18.76	9.35	0.76	0.76	00.00	44.62	26.07	18.55
Assam	11.24	8.75	2.49	00.00	00.00	00.00	00.00	00.00	00.00	0.16	0.16	00.00	11.40	8.90	2.49
Bihar	2.63	0.34	2.28	28.92	12.08	16.84	3.38	0.82	2.56	1.38	0.07	1.31	36.30	13.31	23.00
Chhattisgarh	4.41	00.00	4.41	00.00	00.00	00.00	9.63	1.96	7.67	0.51	0.19	0.49	14.55	1.98	12.58
Gujarat	00.00	00.00	00.00	4.80	0.46	4.35	2.26	0.34	1.92	0.31	00.00	0.31	7.37	0.79	6.58
Haryana	00.00	00.00	00.00	18.38	3.14	15.24	2.15	0.15	2.00	0.62	0.33	0.30	21.15	3.62	17.54
Karnataka	242	0.76	1.65	00.00	00.00	00.00	5.11	1.11	4.00	0.34	0.34	00.00	7.87	2.21	5.66
Madhya Pradesh	00.00	00.00	00.00	26.12	6.09	20.03	16.94	2.88	14.06	3.06	00.00	3.06	46.12	8.97	37.15
Maharashtra	0.87	0.33	0.54	3.97	3.28	0.69	8.58	3.37	5.21	0.72	0.44	0.28	14.14	7.42	6.72
Orissa	6.46	2.08	4.38	00.00	00.00	00.00	4.57	1.53	3.04	0.31	0.21	0.11	11.34	3.81	7.52
Punjab	00.00	00.00	00.00	31.08	24.09	7.18	0.66	0.12	0.54	1.14	0.06	1.06	32.88	24.29	8.56
Rajasthan	00.00	00.00	00.00	15.01	3.11	11.90	8.53	0.65	7.88	1.05	0.32	0.73	24.59	4.08	20.51
Tamil Nadu	9.10	0.90	8.17	00.00	00.00	00.00	3.46	0.51	2.95	0.25	0.25	00.00	12.81	1.67	11.14
Uttar Pradesh	00.00	00.00	00.00	70.79	46.48	24.31	8.41	3.15	5.26	4.59	0.01	4.58	83.79	49.64	34.15

1	2	3	4	5	6	7	8	9	10	11	12	13	14	15	16
West Bengal	6.09	5.96	0.14	4.27	2.13	2.14	1.86	1.14	0.72	0.78	0.01	0.77	13.00	9.23	3.77
TOTAL	58.97	25.67	33.27	203.34	100.88	102.68	103.66	36.49	67.18	15.98	2.98	13.00	381.93	165.99	215.95
IIPR, Kanpur	00.00	00.00	00.00	00.00	00.00	00.00	1.06	00.00	1.06	00.00	00.00	0.00	1.06	00.00	1.06
ICRISAT	00.00	00.00	00.00	00.00	00.00	00.00	0.88	00.00	0.88	00.00	00.00	00.00	0.88	00.00	0.88
NSC (Seed Minikit- Wheat)	00.00	00.00	00.00	3.27	3.27	0000	0000	00.00	00.00	00.00	00.00	00.00	3.27	3.27	00.00
SFCI (Seed Minikit- Wheat)	00.00	00.00	00.00	1.60	1.60	00.00	00.00	0.00	00.00	00.00	00.00	00.00	1.60	1.60	00.00
Dte of Extension Publicity at central level	00.00	00.00	00.00	00.00	00.00	00.00	00.00	00.00	00.00	10.00	10.00	00.00	10.00	10.00	00.00
Grand TOTAL	58.97	25.67	33.27	208.21	105.73	102.68	105.59	36.49	69.10	25.98	12.98	13.00	398.73	180.85	217.88

Statement-III

Allocations and Releases during 2005-06 to 2008-09 under Macro Management of Agriculture

(Rs. in lakhs)

		2005-06	2006-07	2007-08		2008-09		
Sl.No.	State	Allocation	Releases	Allocation	Releases	Allocation	Releases	Allocation Releases (As on 6.2.09)
1	2	3	4	5	6	7	8	9 10
1	Andhra Pradesh	3300.00	7707.69	4210.00	2541.54	5200.00	4643.82	6535.00 3428.72
2	Arunachal Pradesh	1420.00	1420.00	2200.00	2200.00	2650.00	2650.00	2050.00 2050.00

1	2	3	4	5	6	7	8	9	10
3	Assam	1720.00	860.00	2000.00	1000.00	2050.00	1594.64	1625.00	812.50
4	Bihar	1700.00	850.00	2170.00	1564.37	2400.00	3042.14	3900.00	4593.03
5	Chhattisgarh	1800.00	2775.00	2300.00	1129.76	2350.00	2455.48	2170.00	2170.00
6	Goa	200.00	332.59	260.00	385.77	300.00	432.63	100.00	50.00
7	Gujarat	2200.00	4850.00	2810.00	2330.84	4350.00	5771.65	3645.00	5045.00
8	Haryana	1600.00	1460.00	2040.00	2700.00	2250.00	2250.00	1690.00	2300.00
9	Himachal Pradesh	1600.00	1700.00	2040.00	2770.59	2300.00	2214.88	2000.00	2585.09
10	Jammu & Kashmir	3000.00	2250.00	4000.00	3351.50	4240.00	2554.04	3660.00	3026.35
11	Jharkhand	1300.00	906.00	1660.00	830.00	1700.00	850.00	1065.00	532.50
12	Karnataka	4700.00	4702.58	5990.00	5214.24	7010.00	7346.88	5025.00	4885.43
13	Kerala	2400.00	5950.00	3060.00	1350.00	3450.00	1725.00	1275.00	637.50
14	Madhya Pradesh	3900.00	2550.00	4980.00	3963.00	6500.00	4789.92	6285.00	5204.64
15	Maharashtra	6850.00	10328.01	8730.00	11751.30	12450.00	12034.63	9275.00	10313.09
16	Manipur	1600.00	1785.40	2200.00	2200.00	2650.00	3309.25	2050.00	2050.00
17	Mizoram	1800.00	1950.00	2500.00	2300.00	3000.00	3000.00	2325.00	2166.28
18	Meghalaya	1600.00	800.00	1800.00	900.00	1850.00	925.00	1425.00	1425
19	Nagaland	1800.00	1800.00	2500.00	2221.04	3000.00	2384.00	2325.00	2325.00
20	Orissa	2000.00	2300.00	2550.00	3550.00	3300.00	3736.11	3280.00	3280.00
21	Punjab	1100.00	0.00	0.00	426.00	1300.00	650.00	1750.00	875.00
22	Rajasthan	5800.00	6255.00	7390.00	8212.55	8600.00	7835.42	5750.00	2875.00

1	2	3	4	5	6	7	8	9	10
23	Sikkim	1422.00	1422.00	1900.00	2000.00	2400.00	2335.46	1850.00	1850.00
24	Tamil Nadu	3600.00	3670.00	4590.00	6337.70	5450.00	6662.51	3460.00	3460.00
25	Tripura	1700.00	1861.56	2000.00	2000.00	2400.00	1444-80	1850.00	1850.00
26	Uttar Pradesh	5800.00	7423.23	7400.00	5668.14	8100.00	7153.27	11375.00	10893.24
27	Uttaranchal	1700.00	1787.87	2170.00	3144.37	2650.00	2353.87	2300.00	2300.00
28	West Bebgal	2500.00	2500.00	3190.00	3190.00	3500.00	3364.21	4425.00	3811.30
29	Delhi	50.00	0.00	0.00	0.00	50.00			0.00
30	Pondicherry	100.00	10.00	0.00	0.00	50.00	25.00	35.00	17.50
31	A & N Islands	280.00	35.00	25.00	25.00	40.00	20.00	8.00	4.00
32	Chandigarh		0.00	0.00	0.00	0.00			0.00
33	D & N Haveli	20.00	5.00	10.00	5.00	30.00	10.00	6.00	3.00
34	Daman & Diu		0.00	0.00	0.00	0.00			
35	Lakshadweep	200.00	23.25	25.00	12.50	30.00	15.00	6.00	6.00
	TOTAL	70762.00	82270.18	88700.00	85275.21	107600.00	99579.61	94520.00	86825.17
	Misc. (ANTWA)			800					
	Direct Funded Component	900.00	915.43	500.00	1478.56	1400.00	546.50	480.00	104.96
	DVC	1000.00	1000.00	1000.00	1000.00	1000.00	0.00		
	Drip-Irrigation	20000.00							
	GRAND TOTAL	92662.00	84185.61	91000.00	87753.77	110000.00	100126.11	95000.00	86930.13

Statement-IV

*State-wise details of funds released under National Horticulture
Mission during the last three years and current year
2005-06 to 2008-09*

States	Releases (Rs. lakhs)			
	2005-06	2006-07	2007-08	2008-09 (As on 10.02.09)
Andhra Pradesh	4420.96	7500.00	7836.94	10468.39
Bihar	3100.00	3500.00	269.72	3122.48
Chhattisgarh	2367.83	5500.00	6252.41	3000.00
Goa	315.20	200.00	3.19	100.45
Gujarat	3239.28	2577.03	1954.24	2131.83
Haryana	1050.00	3480.00	6476.49	2551.86
Jharkhand	3030.00	4000.00	781.00	3000.00
Karnataka	4455.17	8448.25	8571.05	12536.88
Kerala	3533.98	7959.53	6147.73	7517.29
Madhya Pradesh	2839.77	4291.75	5537.49	3500.00
Maharashtra	8260.28	14492.65	13224.97	13021.70
Orissa	3611.91	4450.00	3812.16	1000.00
Punjab	2868.82	1150.00	2409.99	1112.48
Rajasthan	2259.57	3837.93	5673.19	2897.71
Tamil Nadu	3891.67	6450.00	8536.82	7688.00
Uttar Pradesh	5340.25	1500.00	9425.90	5079.27
West Bengal	4035.31	4600.00	681.82	607.20
Delhi		300.00		
Lakshadweep		63.00	29.90	
A & N Islands		85.00		
TOTAL :	58620.00	84385.14	87625.01	79335.54

Statement-V

Details of funds allocated & released during 2004-05 to 2008-09 to various States for implementation of the Integrated Scheme of Oilseeds, Pulses, Oil Palm and Maize (ISOPOM)

(Rs. in lakhs)

Sl.No.	State	2004-05		2005-06		2006-07		2007-08		2008-09 (10.02.2009)	
		Allocation	Release	Allocation	Release	Allocation	Release	Allocation	Release	Allocation	Release
1	2	3	4	5	6	7	8	9	10	11	12
1.	Andhra Pradesh	3543.00	3559.97	4900.00	4816.50	4542.00	4542.00	5325.00	5325.00	5000.00	2500.00
2	Assam	8.00	4.00	15.00	3.00	30.00	0.00	0.00	0.00	0.00	0.00
3	Bihar	290.00	145.00	245.00	245.00	385.00	385.00	1100.00	1100.00	800.00	800.00
4	Chhattisgarh	625.00	625.00	400.00	400.00	675.00	675.00	500.00	500.00	400.00	596.29
5	Gujarat	1883.00	1883.00	1850.00	1850.00	975.00	975.00	100.00	100.00	800.00	800.00
6	Goa	20.00	10.00	16.50	16.50	3.00	0.00	0.00	0.00	0.00	0.00
7	Haryana	559.00	497.00	434.00	434.00	411.00	411.00	800.00	800.00	600.00	500.00
8	Himachal Pradesh	40.00	40.00	75.50	75.50	75.00	75.00	100.00	100.00	100.00	10.00
9	Jammu & Kashmir	170.00	85.00	142.50	142.50	0.00	0.00	75.00	75.00	75.00	0.00

1	2	3	4	5	6	7	8	9	10	11	12
10	Karnataka	21.55	21.55	1800.00	1800.00	2700.00	2700.00	2500.00	2500.00	2700.00*	2700.00
11	Kerela	10.00	5.00	7.50	7.50	15.00	15.00	0.00	0.00	0.00	0.00
12	Madhya Pradesh	2925.00	2925.00	2400.00	2400.00	3750.00	3750.00	2500.00	2500.00	4000.00	3500.00
13	Maharashtra	1040.00	1040.00	2739.30	2739.00	925.00	925.00	2000.00	2000.00	1800.00	1400.00
14	Mizoram	107.00	107.00	90.00	90.00	180.00	102.87	300.00	300.00	390.00*	390.00
15	Orissa	455.00	455.00	500.00	500.00	525.00	525.00	900.00	900.00	575.00*	575.00
16	Punjab	105.00	52.50	87.50	87.50	0.00	0.00	0.00	0.00	0.00	30.94
17	Rajasthan	2000.00	2000.00	2840.00	2840.00	2934.50	2934.50	3600.00	3600.00	3000.00*	3000.00
18	Tamil Nadu	990.00	990.00	1245.00	1245.00	1345.00	1345.00	1200.00	1200.00	1500.00*	1500.00
19	Tripura	10.00	5.00	20.00	7.00	40.00	0.00	0.00	0.00	0.00	0.00
20	Uttar Pradesh	785.00	785.00	1065.00	1065.00	1115.00	1115.00	1600.00	1600.00	1400.00	1050.00
21	West Bengal	260.00	260.00	450.00	450.00	674.50	674.50	800.00	800.00	600.00	400.00
Total		17980.00	17628.47	21322.80	21214.00	21300.00	21149.87	24300.00	24300.00	24040.00	19752.23
Other Implementing		7095.00	7020.00	6000.00	6116.72	9185.00	9105.00	10075.00	10045.14	15960.00	13766.18
GRAND TOTAL		25075.00	24648.47	27322.80	27330.72	30485.00	30254.87	34375.00	34345.14	40000.00	33518.41

* Revised allocation.